

(c) The No. of written complaints for the exchanges during the last 3 years are:-

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i) Patna	:	624
ii) Ranchi	:	245
iii) Bhojpur	:	43
iv) Rohtas	:	22

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(d) The steps taken are enumerated below:-

- i) To replace all the old exchanges of the Districts by electronic exchanges,
- ii) Replace fault prone overhead lines by underground cables.
- iii) replace iron wire subscribes loops by drop wires,
- iv) Replace old telephone instruments,
- v) computerise fault repair service,
- vi) lay latest type of underground cables.

**Visits by Officials of regional Publicity Directorate**

2910. SHRI RAM LAKHAN SINGH YADAV: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the details of persons who were sent on a visit by the Directorate of Regional Publicity to encourage the national integration and the names of areas where they were sent; and

(b) the total expenditure incurred by the

Government on this programme during the last two years?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIA VYAS): (a) and (b). The activities of the Directorate of Field Publicity (not Directorate of Regional Publicity) are field-based and involve inculcation of awareness on positive values about themes such as national integration, communal harmony, family welfare, adult education etc., For this purpose, the officers undertake tours extensively throughout the country. They are generally deputed for campaigning on VARIOUS THEMES and not on ONE SPECIFIC THEME during their tours. The expenditure incurred on such programme activities during the last two years (1989-90 and 1990-91) were Rs. 13.28 lakhs and Rs. 11.88 lakhs respectively.

**Amount Outstanding Against U.P. and Haryana Governments Regarding Electricity Dues**

2911. SHRI SANTOSH KUMAR GANGWAR:  
SHRI SURENDRA PAL PATHAK:

Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the amount outstanding against the Government of Uttar Pradesh and Haryana in respect of electricity dues to be paid to the Union Government;

(b) whether Union Government provide any financial assistance to these States in this regard;

(c) if so, the details thereof separately; and